

[English]

Technology for INSAT-2B

4387. SHRI BAPU HARI CHAURE:
SHRI B. DEVARAJAN:
SHRI ANAND RATNA
MAURYA:

Will the PRIME MINISTER be pleased to state:

(a) whether the indigenously developed technology has helped to reduce the cost of INSAT-2B considerably;

(b) if so, the cost involved in the production of INSAT-2B indigenously separately; and

(c) the achievement made in achieving self sufficiency in the field of satellite production?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) Yes, Sir.

(b) Rs. 78.00 Crores.

(c) The INSAT and IRS satellites are totally designed, developed and built in India using systems and subsystems which are fully designed and developed indigenously. However few of the electronic piece parts and some materials have to be imported as these are either not produced in the country or not economical to produce in small quantities required for the space programme. Some components are also imported for the purpose of meeting schedule requirements. But parallel efforts are going on to produce these in the country and these efforts are coming to a fruition.

[Translation]

Construction of Flyovers in U.P.

4388. SHRI BRIJ BHUSHAN SHARAN SINGH :

SHRI SATYA DEO SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government have received requests from the Government of Uttar Pradesh for the construction of some flyovers in the State; and

(b) if so, the details thereof and the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) The Government of Uttar Pradesh have intimated that a proposal for construction of five Fly overs was sent to the General Manager, Northern Railways, Baroda House, New Delhi as per details given below:

(i) Ramghat Road crossing at Aligarh.

(ii) Level Crossing No. 21-A near Paratapur.

(iii) Construction of Road Over Bridge at Hathras.

(iv) Construction of road Over Bridge at level crossing No. 74-Spl. near Hapur on GZB-MB Section.

(v) Construction of Ojla Bye Pass.

Out of the above five Bridges one Bridge namely Construction of Ojla Bye Pass has been proposed for inclusion in the Railways Preliminary Works Programme for 1993-94. The remaining works could not be included by the Railways for want of complete details and lower priorities given by the Govt. of U.P.

Another proposal for construction of Kanpur Medical College Crossing 6-Spl. was furnished by the State Government to the General Manager of North Eastern Railways, Gorakhpur. The proposal could not be included in the Railways Preliminary Works Programme for the year 1993-94 on account of late receipt of the same.

Ministry of Surface Transport have informed that a proposal for construction of a Rail Over Bridge and viaduct at Mau on National Highway No. 29 costing Rs. 745 lakhs was received in 1992-93 and the same has been approved.

[English]

Subsidy by Fertilizer Industrial Coordination Committee

4389. SHRI SWARUP UPADHAYAY:

Will the PRIME MINISTER be pleased to state:

(a) whether the Central Bureau of Investigation has detected certain cases where

subsidy have been paid to such units which did not exist and produced fertilizer for which subsidy was paid by the Fertilizer Industrial Coordination Committee;

(b) if so, the details of these cases; and

(c) whether any responsibility has been fixed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) to (c) During the year 1988 CBI registered a case against M/s. Punjab Phosphates Pvt. Ltd., Chheratah, Amritsar and 33 other persons for investigation into the payment to the said firm of subsidy amounting to Rs. 3,38,45,939/- for the period from December, 1980 to April, 1987 on the basis of bogus documents.

The CBI report which has since been finalised, has recommended prosecution of two private firms viz M/s. Punjab Fertilizer & Pesticide Industries and M/s. Punjab Phosphates Pvt. Ltd. of Chheratah, Amritsar and 22 others, including 15 public servants. It has also recommended initiation of regular departmental action against 9 other officials.

Overcharging by M/s, Max India Ltd.

4390. SHRI UPENDRA NATH VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether M/s. Max India Ltd. is selling all their formulations without price approval from DPCO authorities;

(b) if so, the reasons therefor; and

(c) the action taken against this Company?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) and (b) No instance of marketing of products by M/s. Max India without price approval in regard to price controlled formulations has come to the notice of the Government.

(c) Does not arise.

[Translation]

Compensation to Land Owners of Village Pilanji

4391. SHRI S.N. VEKARIA :

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total area of the old Urban village Pilanji located near Sarojini Nagar in New Delhi and the area of land acquired by the Government out of it;

(b) the rate at which the compensation of the acquired land was given;

(c) if not, the reasons therefor; and

(d) the time by which the amount of compensation is likely to be paid to them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGNON): (a) to (d) Information is being collected and will be laid on the Table of the Sabha.

[English]

Joint Naval Exercises with New Zealand

4392. PROF. M. KAMSON :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government of New Zealand propose to hold joint naval exercise with the Indian Navy;

(b) if so, the details thereof;

(c) whether such joint naval exercises have also been held in the past with certain other countries;

(d) if so, the details thereof; and

(e) the advantage likely to be derived from such joint exercise?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) and (b) Yes, Sir. Simple passage exercises were held with two New Zealand Navy ships, a Leander Class Frigate 'Canterbury' and a Tanker 'Endeavour' on 17th and 18th August, 1993. From the Indian side, INS Ranvijay and 'Kuthar' participated.